GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3204 ANSWERED ON:10.12.2001 RESERVATION OF SCS/STS AND OBCS RAMESH CHANDAPPA JIGAJINAGI

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether backlog/carried forward vacancies reserved for SCs, STs and OBCs are required to be treated as a separate and distinct group as provided under Article 16 (4) B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in an year;
- (b) if so, the details of backlog/carried forward vacancies ascertained as per para 5 of the DOPT OM No. 36012/2/96-Estt. (Res.) dated July 2, 1997 in respect of (1) SCs, (2) STs and OBCs in Group A, B, C and D categories of services as on August 29, 1997 in the Ministry of Food Processing Industries when Special Recruitment Drives etc. meant for filling such vacancies were stopped;
- (c) the details of such carried forward vacancies filled during each of the last four years and those which remain unfilled; and
- (d) the details of vacancies/posts accrued to reserved classes in all categories of posts during the last three years as per post based roster?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA)

- (a): As per Government Policy backlog/carried forward vacancies reserved for SCs, STs are treated as a separate and distinct group to overcome 50% ceiling limit on vacancies to be reserved in an year.
- (b): The details of backlog/carried forward vacancies in respect of SCs and STs are as under as on August 1997.

A 1 1 1 B Nil 1 C 1 Nil Nil

(c): All the Vacancies as mentioned in Para (b) above have been filled up. The year-wise details are as under:

A 1999 2000 B 2001 C 1999 D

(d): The vacancies accrued before the inception of Post-based roster have been filled up as stated above. As such no backlog vacancies exist as per post-based roster.

Vacancies accruing to the reserved classes have been filled up as per Roster points in terms of the post-based Roster. However, one vacancy of SC in Group 'A' accrued in the year 2000 couldnot be filled up due to non-eligibility of the candidate. Proposal has been sent to fill up the post.